

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

R.A. 350/20/2018
O.A. 350/678/1987
M.A. 350/865/2018

Date of order: 21.10.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. Tarun Shridhar, Administrative Member

Surya Nath Singh Yadav
Vs.
S.E.Railway

For the Applicant : Mr. J.R. Das, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Mr. J. R. Das, Id. Counsel appears on behalf of the applicant submits that the applicant wrote a letter to him stating that the respondents authority has verbally assured the applicant for considering his case. Therefore, he wishes to withdraw the present OA.

2. Accordingly, the OA is disposed of as withdrawn.
3. Memo of withdrawal dated 21.10.2020 is taken on record.

(Tarun Shridhar)
Member (A)

pd

(Bidisha Banerjee)
Member (J)